NOTIFICATION

No. A.1329/2023

The Honourable Chief Justice, High Court of Gujarat, Ahmedabad has been pleased to appoint Mr. Ambrishkumar L. Vyas, Additional District Judge, Panchmahals at Halol as Registrar (Vigilance), High Court of Gujarat, Ahmedabad, on deputation, with effect from the date he takes charge of the said post.

By order of the Honourable Chief Justice of the High Court of Gujarat.

High Court of Gujarat, at Sola, Ahmedabad - 380 060.

Date : September 27 , 2023.

(Moolchand Tyagi)
Registrar General

No. A.1329/2023

Copy for information, to:-

1. The Principal District Judge, Panchmahals at Godhra.
2. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
3. Mr. Hemang R. Rawal, I/c. Registrar (Vigilance), High Court of Gujarat, Ahmedabad.
4. Mr. Ambrishkumar L. Vyas, Additional District Judge, Panchmahals at Halol.
5. The Additional Registrar-cum-Principal Private Secretary to the Honourable the Chief Justice.
6. The Accountant General (Accounts) Gujarat, Rajkot.
7. The Accountant General (Audit), Ahmedabad.
8. The Sub Treasury Officer, High Court Complex, Sola, Ahmedabad.
9. The Asssitant Registrar, Nazir Department, High Court of Gujarat, Ahmedabad.
10. The Manager, Government Central Press, Gandhinagar, (for publication in the Gujarat Government Gazette, Part-I, Central Section)
9. Display on High Court dashboard.

High Court of Gujarat, at Sola, Ahmedabad - 380 060.

Date : September 27 , 2023.

Registrar General